

(c) if so, the reasons why no access road has been constructed till date; and

(d) what steps, if any, are being taken in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) Pathardih Coal Washery of Hindustan Steel Ltd. has already an access road which is across a level crossing of Pathardih Railway Marshalling Yard. There is also another access road through the Railway tunnel. This access road through the Railway tunnel is, however, narrow and trucks cannot pass through it, although motor cars and jeeps regularly use this road in preference to the road through the Marshalling yard.

(b) to (d). Hindustan Steel Ltd. have also got plans to have another access road for which tenders have been invited. The tenders are expected to be finalised in the near future.

“हैवो इलेक्ट्रिकल्स लिमिटेड, भोपाल” को हुई हानि

* 761. श्री रघुबीर सिंह शास्त्री क्या औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हैवो इलेक्ट्रिकल्स लिमिटेड, भोपाल को 1967-68 में हुई हानि इस कम्पनी की प्रदत्त पूंजी का 77.6 प्रतिशत है;

(ख) वर्ष 1968-69 में इस कम्पनी के कार्यकरण के क्या परिणाम हैं;

(ग) 1968-69 के लिये उत्पादन लक्ष्य क्या थे और वे वहां तक पूरे हुए हैं तथा 1969-70 के लिये निर्धारित किये गए उत्पादन लक्ष्य क्या हैं; और

(घ) इस कम्पनी के कार्य-संचालन में सुधार करने के लिये क्या उपाय किये जा रहे हैं?

औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) हैवो इलेक्ट्रिकल्स (इण्डिया) लि० को 1967-68 तक 37.9 करोड़ रु० की कुल हानि हुई जो कम्पनी की 50 करोड़ रुपये की प्रदत्त पूंजी का 76 प्रतिशत के लगभग बनती है।

(ख) और (ग). 1968-69 में कम्पनी के उत्पादन में गत वर्ष की अपेक्षा तैयार माल के मूल्य में पर्याप्त वृद्धि हुई जो लगभग 42 प्रतिशत थी। 1968-69 में कम्पनी के तैयार माल की कीमत 20.95 करोड़ रुपये थी जो उस वर्ष के लिये निर्धारित 22 करोड़ रु० के लक्ष्य का 95 प्रतिशत था। वर्ष 1969-70 के लिये तैयार माल का लक्ष्य 31.53 करोड़ रु० निर्धारित किया गया है।

(घ) उत्पादन कार्यक्रम तथा कम्पनी को हुई हानियों को इस तथ्य को ध्यान में रखते हुए देखना चाहिये कि इस प्रकार की विशाल परियोजना में तथा जटिल उपकरणों के निर्माण की व्यवस्था करने में अनिवार्य रूप से काफी समय लगता है, जिसमें उत्पादन क्षमता तथा प्रवीणता धीरे-धीरे ही आती है। चूंकि ऐसे संयंत्रों में बहुत अधिक पूंजी लगती है और पहले पांच वर्षों में अधिक हानि होना अपरिहार्य है। गत वर्ष इस उपक्रम का उत्पादन काफी संतोषजनक था तथा इस संयंत्र के उत्पादन एवं उत्पादिता दोनों में सुधार करने के लिये निरन्तर विभिन्न उपाय किये गए और किये जा रहे हैं। अन्य बातों के साथ-साथ इन उपायों में विभिन्न अन्य कदम ये हैं :—

- (1) उत्पादन बढ़ाने के लिये निर्माण प्रविधियों में सुधार करना;
- (2) व्यय पर और अधिक कड़े नियंत्रण का सुनिश्चय करना;
- (3) संयंत्र तथा उपकरणों का अधिक प्रभावी प्रयोग करना एवं ऐसी वस्तुओं को निर्माण के लिये चुनना जिनमें अधिकतम आय हो सके।

मार्च, 1955 में श्रम उत्पादितों में सुधार करने हेतु एक प्रोत्साहन योजना लागू की गई थी जो संयंत्र के विभिन्न उत्पादन सेक्षनों में धीरे-धीरे लागू की जा रही है।

INCORPORATION OF UNIVERSAL DESIGNS

*762. SHRI S. C. SAMATNA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether a new public limited company styled as Universal Designs has been incorporated in New Delhi recently;

(b) what are the proposed business lines of this company;

(c) whether any American national of Indian origin is behind the promotion of this company; and

(d) whether any former Additional Secretary to the Union Government is still connected with this company?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No company styled as Universal Designs has been registered under the Companies Act, 1956 in Delhi. However, a company by the name of Universal Design Systems (India) Pvt. Ltd. was registered under the Act in Delhi on the 5th September, 1969.

(b) The principal line of business of the company as stated in its Memorandum of Association is to function as Industrial and Technical Consultants.

(c) One of the promoters of the Company, Shri A. K. Bahu is an American National of Indian origin.

(d) Shri S.K. Kanjilal, one of the directors of the company was a Senior Member of the P. & T. Board and ex-officio Additional Secretary to Government.

ALLOTMENT OF STEEL TO SMALL SCALE INDUSTRIES

*763. SHRI D. N. PATODIA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether Government, in making allotment of steel to small-scale industries,

are guided by any yardstick which is based on the capacity of the respective unit and its potency for production;

(b) whether in the absence of any such yardstick, the need of the small-scale industry is affected seriously; and

(c) if so, whether Government propose to undertake, such a study and, if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) and (b). Allocations of scarce categories of steel are made by the Joint Plant Committee and not by Government. In respect of small scale industries bulk allocations are made by this Committee to the Development Commissioner, Small Scale Industries who in his turn makes allocations to the State Directors of Industries. The JPC's allocation to the Commissioners is on the basis of the allocations made and actually utilised by the latter in the previous year. It is, however, open to the State Directors to distribute the bulk allocations received by them to the units in their States in any manner they consider fit.

(c) There is no proposal at present to undertake a study in this regard.

JANHIT TRUST

*764. SHRI RAM SWARUP VIDYARTHI :

SHRI KANWAR LAL GUPTA :
SHRI RAM SINGH AYARWAL :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state the net loss or profit of the Janhit which publishes the "National Herald" in the last three years?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : The Janhit Trust is not a company registered under the Companies Act. Hence the information asked for, relating to the trust, is not available with the Department.

ADIVASI TEA-WORKERS OF ASSAM

*765. SHRI HEM BARUA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the Adivasi tea-workers of Assam are proposed to be brought under